

Karur to Dindigul has been preferred for the reason that the conversion of Tiruchirapalli-Dindigul section will snap the existing through MG line between Tiruchirapalli and stations on Dindigul Podanur and Olavakot sections.

There is no proposal under consideration for the conversion of the MG line between Madras and Trichy.

**Discriminatory treatment towards the immigrants of Asian origin by U. K. Government**

267. SHRI KISHAN LAL SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that the immigrants of the Asian origin are subjected to discrimination at the Heathrow Airport, London, in violation of the immigration laws and regulations of that country;

(b) if so, what measures Government propose to take to stop the discriminatory treatment meted out to the immigrants; and

(c) whether Government are aware of any secret instructions issued by the British Government to the immigration staff in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Some cases have come to notice in which Indian citizens complained of harassment by the British Immigration authorities at the time of their entry into the United Kingdom.

(b) Government is alive to the problems of Indian visitors to the U. K. and have been taking up the matter with the British authorities from time to time including specific complaints where details are furnished.

(c) No, Sir.

**Sharing of Ganga waters between India and Bangladesh**

268. SHRI K. L. N. PRASAD: Will

the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Indo-Bangladesh Joint Rivers Commission talks have failed and there is no possibility of an early settlement of the problems of sharing Ganga waters between the two countries;

(b) whether the dispute has been referred to the Prime Minister of India and the President of Bangladesh; and

(c) whether both the heads of Governments are meeting soon to settle the issue?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The eighteenth session of the Indo-Bangladesh Joint Rivers Commission was held at New Delhi from the 27th February to the 29th February 1980. As the Commission could not complete its deliberations on two items of its four points agenda, the meeting was adjourned. The Commission is likely to resume its session at an early date.

(b) No, Sir.

(c) Does not arise at this stage.

**Production of Weapon Grade Uranium by Pakistan**

269. SHRI K. L. N. PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news report appearing in a section of press on 29th February, 1980 captioned "Pak N-plans disturb Washington";

(b) whether Pakistan Government is continuing its efforts to produce weapon's grade uranium;

(c) whether the Government of India have approached the U.S. Government that the U. S. programme to provide 400 million dollars military and economic aid to Pakistan over two years be not implemented; and